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NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/7/2017

NAME OF THE APPLICANT

: UNIVERSAL COKE AND POWER LTD

UNDER SECTION

: 14(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

RATIBLOCHAN SARANGA

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R.I.h

<u>ORDER</u>

Shri Rajiblochan Sarangi, counsel representing the applicant present. This Tribunal has received an e-mail communication from ROC, Tamil Nadu, informing that he has not received the requisite documents in this regard. For the said reasons, ROC is not in a position to send any report. Counsel for petitioner is directed to submit the required papers to ROC and report the same to this Bench. Time extended at request for hearing the matter. Put up on **02.03.2017** at **10.30** A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)